

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1353 of 1993

New Delhi, dated this the 22nd July, 1999

(9)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. P.C. KANNAN, MEMBER (J)

1. Shri Sehan Pal,
Civilian Staff Officer,
M.S. Branch,
Army Headquarters, South Block,
New Delhi-110011.
2. Shri Nand Kishore,
C.S.O.,
3. Shri K.L. Hans,
C.S.O., G.S. Branch,
Army Headquarters
Sena Bhawan,
New Delhi.
4. Shri Kali Ram,
C.S.O., E in C Branch,
Army Headquarters, Kashmir House,
New Delhi.
5. Shri Ram Singh,
C.S.O., A.G. Branch,
Army Headquarters, Sena Bhawan,
New Delhi-110011.
6. Lakshmi Singh,
C.S.O., M.G.O. Branch,
Army Headquarters, B Block,
New Delhi-110011. ... Applicants

(By Advocate: Shri K.B.S. Rajan)

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
Government of India, South Block,
New Delhi-110011.
2. The Lt. Secretary (Trg) &
Chief Administrative Officer,
Ministry of Defence,
C-II Hutmants, Dalhousie Road,
New Delhi-110011. ... Respondents

(By Advocate: Shri Trilechan Reut,
Sr. Administrative Officer)

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ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

(10)

Applicants' counsel Shri Rajan states that
as the grievances of the applicants have been redressed
he is not pressing the present O.A., which is
accordingly dismissed as withdrawn.

D Kannan
(P.C. KANNAN)
Member (J)

Adige
(S.R. ADIGE)
Vice Chairman (A)

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